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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY ---MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.171/09/HDB//2017
NAME OF THE COMPANY	Bumblebee Electronics Private Limited
NAME OF THE PETITIONER(S)	Varnika Industries Private Limited
NAME OF THE RESPONDENT(S)	Bumblebee Electronics Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR K.V. SRINIVAS	Advocate	KVSC@ASSETS ADVISORY.COM 9959223615	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Ravi Chandra Mohan	Advocate	mohan.ravi.chandra@rediffmail.com 9866006658	

Heard Dr.K.V. Srinivas learned counsel for the petitioner and Shri. K. Ravi Chandra Mohan learned Counsel for the respondent.

Separate order issued with regard to appointment of IRP/ moratorium.


Member (Technical)


Member (Judicial)